

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 164 of 2015 & IA No.264 of 2015

And

Appeal No.165 of 2015 & IA No.267 of 2015

Dated: 09th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Appeal No. 164 of 2015 & IA No.264 of 2015

BSES Rajdhani Power Ltd. ...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission ...Respondent(s)

Appeal No.165 of 2015 & IA No.267 of 2015

BSES Yamuna Power Ltd. ...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Arijit Maitra
Ms. Malavika Prasad

Counsel for the Respondent(s) : Ms. Suparna Srivastava

ORDER

List these matters for further hearing on **16.01.2017**. In the meantime, we expect the parties to explore the possibilities of resolution of the dispute. The Appellant shall meet Respondent No.1 within two days. On the next date, the parties shall make a statement as to whether any resolution is possible.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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